

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 222
(IB)-1246(PB)/2019

IN THE MATTER OF:

Kavish Arora & Anr.

.... Applicant/petitioner

v.

Pioneer Urban Land & Infrastructure Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Aditya Parolia & Mr. Piyush Singh, Adv.

For the Respondent(s):

Mr. Arun Sai Kumar, Adv.

ORDER

For order see, CP. No. (IB)-272(PB)/2019.

05.08.2019
Ritu Sharma